(क) उच्चतम न्यायालय के लिये न्यायाधीशों की अधिकतम स्वीकृत संख्या और इस समय उनकी वास्तविक संख्या कितनी-कितनी है; और

(ख) न्यायालय में अनिर्णीत मामलों की भारी संख्या को देखते हुए उच्चतम न्यायालय में न्यायाधीशों के सभी रिक्त पड़े स्थानों को कब तक भर लिया जायेगा ?

†[JUDGES IN THE SUPREME COURT

527. SHRI JAGDISH PRASAD MATHUR :
SHRI SUBRAMANIAN SWAMY:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state :

(a) the maximum sanctioned strength of judges and the present number of judges in the Supreme Court; and

(b) by when all the vacancies of judges in the Supreme Court will be filled up in view of the large number of pending cases in the court ?]

विधि, न्याय और कम्पनी कार्य मंत्री (श्री एच० आर० गोखले) : (क) और (ख) उच्चतम न्यायालय में मुख्य न्यायाधिपति सहित, न्यायाधीशों की अधिकतम अनुज्ञेय संख्या 14 है । इस समय उच्चतम न्यायालय में न्यायाधीश का कोई पद रिक्त नहीं है ।

†[THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H. R. GOKHALE) : (a) and (b) The maximum permissible strength of the Supreme Court is 14 Judges including the Chief Justice. There is at present no vacancy in the Supreme Court.]

प्रत्येक रेलवे डिवीजन में क्वार्टरों की संख्या

528. श्री जगदीश प्रसाद माथुर :
श्री सुब्रमण्यम् स्वामी :

क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) प्रत्येक रेलवे डिवीजन में विभिन्न टाइप के आवासीय क्वार्टरों की वर्तमान संख्या और उनकी वास्तविक मांग कितनी-कितनी है; और

(ख) इस कमी को कब तक पूरा किये जाने की सम्भावना है ?

†[NUMBER OF QUARTERS IN EACH RAILWAY DIVISION

528. SHRI JAGDISH PRASAD MATHUR:
SHRI SUBRAMANIAN SWAMY:

Will the Minister of RAILWAYS be pleased to state:

(a) the existing number of residential quarters of various types in each of the Railway Divisions and also the actual demand for them; and

(b) by when this shortage is likely to be met?]

रेल मंत्रालय में उप मंत्री (सरदार बूटा सिंह) : (क) और (ख) सूचना इकट्ठी की जा रही है और सभा पटल पर रख दी जायेगी ।

†[THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SARDAR BUTA SINGH) : (a) and (b) The information is being collected and will be laid on the Table of the Sabha.]

CRUDE OIL IMPORT BY ESSO

529. SHRI SANAT KUMAR RAHA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the quantity of imported crude oil by ESSO after acquisition of shares of the ESSO by Government and the price of crude oil at which the total quantity imported;

(b) whether performance of ESSO is consistent with the acquisition agreement regarding this import of crude oil?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI K. R. GANESH): (a) Under the Agreement between Exxon International Company and the Government of India for the purchase of crude oil, a quantity of 16,95,402 tonnes of crude oil has been imported from 14th March,

†[ ] English translation.

†[ ] English translation.